

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Civil Appeal No.3745 of 2002

CHIRANJI LAL (D) BY L.RS.

Appellant (s)

VERSUS

HARI DAS (D) BY L.RS.  
spondent (s)

Re

[Heard by Hon'ble the Chief Justice, Hon'ble Y.K. Sabharwal and  
G.P. Mathur, JJ.)

Date : 13/05/2005 This appeal was called on for judgement today.

For Appellant (s)

Mr. K.N. Bhat, Sr. Adv.

Mr. R.N. Verma, Adv.

Mr. M.K. Verma, Adv.

Mr. Raj Singh Rana, Adv.

For Respondent (s)

Mr. J.S. Wad, Adv.

Hon'ble Mr. Justice Y.K. Sabharwal sitting in Court No.2  
pronounced the judgement of the Bench comprising Hon'ble the  
Chief Justice, His Lordship and Mr. Justice G.P. Mathur.

The civil appeal is allowed.

Parties shall bear their own costs.

[ T.I. Rajput ]

Court Master

[ V.P. Tyagi ]

Court Master

[Signed reportable judgement is placed on the file]